

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3269
ANSWERED ON:14.08.2003
TICKETLESS TRAVELLERS
ALE NARENDRA

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of persons apprehended travelling in trains without tickets and the estimated loss suffered by the railways due to this during each of the last three years till date, zone-wise and State-wise;
- (b) the amount recovered therefrom during the said period, State-wise and zone-wise;
- (c) whether due to open entry and exit points at railway stations, proper checking of tickets do not take place;
- (d) if so, whether the Government have any plan for restricted entry/exit points at each railway station;
- (e) if so, the details thereof;
- (f) the other steps being taken/to be taken to stop ticketless travelling in trains;
- (g) whether the Government are considering to assign the job of checking ticket in trains to any private company; and
- (h) if so, the details thereof including extent of increase in revenue earnings as a result thereof and the time by which such system is likely to become effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) and (b): The number of persons apprehended travelling without ticket and the amount of Railway dues recovered from them, zone-wise, is given in the attached statement.

State-wise figures are not maintained. However, there is some leakage of Railway revenue but the estimated loss suffered on this account is not quantifiable.

(c) to (e): While the Railway stations, by their location and nature, have a number of openings, every endeavour is made to undertake proper ticket checking by judicious deployment of staff. It is the effort of the administration to limit the number of entry and exit points to the extent possible and the same is reviewed from time to time.

(f): Besides regular checking by train staff, surprise checks are also conducted at different locations, and during different periods, to check irregular travel. The Railway Magistrates and Police are also associated from time to time. Travelling public are educated through various media about the perils of ticketless/irregular travel.

(g): No, Sir.

(h): Does not arise.

Statement referred to in reply to Parts (a) & (b) of the Unstarred Question No.3269 by Shri A. Narendra, Shri Brijlal Khabri and Shri Chandrakant Khaire to be answered in Lok Sabha on 14.8.2003 regarding Ticketless Travellers.

Railway No. of ticketless travelers Amount of railway dues
apprehended (in lakhs) recovered (in crores)

2000-01 2001-02 2002-03 2000-01 2001-02 2002-03

Central	22.00	25.82	27.81	28.01	33.24	37.82
Eastern	16.38	17.26	14.08	14.91	15.11	12.45
Northern	36.46	40.44	44.08	42.05	48.43	54.88
North Eastern	10.58	11.23	9.26	12.63	13.63	13.39

Northeast Frontier	1.90	2.16	2.63	3.16	3.41	4.48
Southern	5.01	5.16	5.73	6.75	7.44	8.45
South Central	10.33	11.27	11.29	17.12	18.31	18.43
South Eastern	8.66	9.31	9.49	9.29	10.47	11.74
Western	19.00	19.63	18.49	24.43	25.68	25.53
East Central+	3.65		4.86			

North Western+	3.46		6.12			
Total	130.32	142.28	149.97	158.35	175.72	198.15

East Central Railway and North Western Railway had been created w.e.f. 1-10-2002